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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

Appeal No.446/KB/2018

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M

Name of the Company		Mahavidya Dealers Pvt Ltd.-Vs-ROC, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, PCS
 2. MADHURI ~~SHARMA~~ PANDEY, PCS
- } Petitioners

Pandey

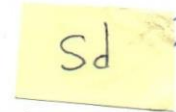
8/10/18

110. 08-10-2018 - Appeal No. 446/KB/2018 – Mahavidya Dealers Pvt.
Ltd. Vs. ROC, WB

ORDER

The Ld. PCS for the Appellant appeared.

Heard. Reserved for orders.



(Madan B Gosavi)
Member(Judicial)